

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION & FARMERS WELFARE

LOK SABHA
STARRED QUESTION NO. 7
TO BE ANSWERED ON THE 2ND FEBRUARY, 2021

IMPACT OF CYCLONES ON AGRICULTURE

*7. SHRI C.N. ANNADURAI:
SHRI DHANUSH M. KUMAR:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether Cyclones 'Nivar' and 'Burevi' have damaged a large quantum of standing crops besides high value horticulture crops especially in Tamil Nadu recently;
- (b) if so, the details thereof;
- (c) whether the Union Government has received the report from the central team regarding the damage caused by Cyclones 'Nivar' and 'Burevi' and recommended allocation of funds to farmers for the crop losses and damage in the aftermath of the cyclones and if so, the details of the allocation of funds to farmers;
- (d) whether the Government has made any concrete efforts to provide a permanent solution with the latest State-of-the-art technology and financial support to farmers to combat the wrath of cyclones which affect the States every year;
- (e) if so, the details thereof and if not, the reasons therefor; and
- (f) the other corrective measures taken/being taken by the Government to minimize the losses of crops?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री

(SHRI NARENDRA SINGH TOMAR)

(a) to (f): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (f) OF LOK SABHA STARRED QUESTION NO. 7 DUE FOR REPLY ON 2ND FEBRUARY, 2021.

(a) to (c): On receipt of Memorandum from the State Government of Tamil Nadu, the Ministry of Home Affairs, Government of India constituted an Inter-Ministerial Central Team (IMCT), which visited the cyclonic storm 'Nivar' affected areas of the State during 5th to 8th December 2020 and cyclonic storm 'Burevi' affected areas of the State during 28th to 30th December 2020, for an on-the-spot assessment of damages caused by the cyclones 'Nivar' and Burevi' respectively. As per the assessment of Inter-Ministerial Central Team (IMCT)/Memorandum of the State Government, details of reported damages are given as under:

Calamity	Affected cropped areas (In hectare)		
	Agriculture areas	Horticulture areas	Total
Cyclonic storm "Nivar" November 2020	12187.23	3463.02	15650.25
Cyclonic storm "Burevi" December 2020	264458.44	15661.14	280119.58

The reports of the IMCT have been placed before the Sub-Committee of the National Executive Committee (SC-NEC) and the High Level Committee (HLC) for consideration, as per laid down procedure.

(d) to (f): Primary responsibility for disaster management rests with the State Governments. The State Governments undertake assessment of damages and provide financial relief in the wake of natural disasters including cyclone, from the State Disaster Response Fund (SDRF) already placed at their disposal. Additional financial assistance is extended from the National Disaster Response Fund (NDRF) as per the laid down procedure, which includes an assessment based on the visit of an Inter-Ministerial Central Team (IMCT). In order to support the affected people of the State Government of Tamil Nadu, The Central Government has released both the installments of Central Share of SDRMF amounting to Rs. 510 crore each, in advance, to the State Government on

3.4.2020 and 26.11.2020 respectively, for management of relief necessitated by notified natural disasters including cyclone in the affected areas during 2020-21. The State of Tamil Nadu has a total of Rs.1,360 crore available for providing relief to the disaster affected areas of the State, including the areas affected by Nivar and Burevi cyclones.

Further, there are well established institutional mechanisms at the National and State levels in the country to develop appropriate preparedness, and prompt response mechanism for effective management of natural disasters, including mobilizing resources, taking necessary measures to educate people at the time of natural calamities which include increasing awareness/ forewarning/ mock drills on various calamities/ sensitizing people involving the stake holders at the State/ District & local Governments level including rural areas and reduce/ minimize the losses during/ impending such type of natural calamities in States of the country.
